• global slowdown, political turmoil, armed conflict in countries like Syria and Yemen, resulting in lower demand for exports etc.

In order to overcome the situation of present shrinking market, BHEL crafted following major strategies:

- Expanding the offerings and provide total EPC solutions to customers
- Offer Fuel flexible Boilers capable of firing both imported & indigenous coals (in wide range of combinations)
- Leveraging enhanced manufacturing prowess (20,000 MW of power equipment p.a.) to shorten deliveries
- Work on Techno-commercial optimization
- Intensify Diversification in areas like Defence, Transportation, Transmission and Renewable Energy segments

Despite the unfavourable externalities, BHEL, by expanding its offerings, secured 89% of its total orders in Power Sector on EPC basis during 2014-15 and also maintained 72% market share for two consecutive years.

Opening of new trade route with Pakistan

2769. SHRI BAISHNAB PARIDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is proposed to open eight new trade routes with Pakistan across LOC in Jammu and Kashmir for cross-border trade with Pakistan, if so, the details with status of the project;
- (b) whether all the security elements of the project have since been addressed, if so, the details thereof, and
 - (c) how far will this help to boost trade between the two countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) to (c) The entire State of Jammu and Kashmir is an integral part of India, a part of the territory of the state is under the forcible and illegal occupation of Pakistan. With a view to enhance the welfare of the people of the state residing on both sides of the Line of Control (LC) in Jammu & Kashmir, Government continues to facilitate cross LC trade and travel activities; regular cross LC trade activities along the Srinagar-Muzaffarabad and Poonch-Rawalakot routes commenced in October

2008. During discussions held at the official level in the JWG on cross LC CBMs, proposals have been made to Pakistan to further expand these cross LC trade and travel activities.

Government closely monitors all activities having a bearing on national security and continues to take all necessary steps to ensure the security and territorial integrity of the nation.

Indo-Pak secretary-level talks on ceasefire and other activities

2770. SHRIMATI RAJANI PATIL:

Written Answers to

SHRI PRAMOD TIWARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- whether India and Pakistan had held Secretary level talks recently focusing incidents of ceasefire and other activities taking place from Pakistan side causing death of civilian and armed personnel of ours;
 - (b) if so, whether both India and Pakistan exchange new proposals; and
- (c) if so, what were the proposals discussed and to what extent talks were fruitful and whether any agreement was reached and signed, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) to (c)Foreign Secretary visited Pakistan on 3 March 2015 during the first phase of a 'SAARC Yatra' undertaken from 1-4 March. During the talks with his counterpart from Pakistan, Foreign Secretary conveyed India's vision for transforming SAARC region into a region of shared prosperity and discussed various issues to take SAARC forward. The visit also provided an opportunity to discuss bilateral relations where India's desire to establish peaceful cooperative ties with Pakistan, resolve all outstanding issues through a peaceful bilateral dialogue within the framework of the Simla Agreement and Lahore Declaration was reiterated. Foreign Secretary also underlined that any meaningful dialogue required an environment free from terror and violence and in this context our concerns on continued cross border terrorism from Pakistan including the lack of progress in the Mumbai case were highlighted. Pakistan was also called upon to maintain peace and tranquillity along the IB and to respect the sanctity of the LC in J&K.

Violation of rules by Indian Mission in United States

- 2771. SHRI PAUL MANOJ PANDIAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that many missions of India in United States had violated rules and instructions while engaging contingency staff, if so, the details thereof; and